

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.208 - **CP(IB)/102(AHM)2023**

**With**

ITEM No.209 - **IA/303(AHM)2024**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Classic Microtech Private Limited

.....**Applicant**

V/s

Adison Granito Private Limited

.....**Respondent**

**Order delivered on: 13/03/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Kuldeep Adesara, Adv. a.w Ms. Abhineet Chaturvedi

For the Respondent

: Ms. Rhea Sevak, Adv. for Mr. Arjun Sheth, Adv.

**ORDER**

**CP(IB)/102(AHM)2023**

Ld. Counsel for the applicant is directed to file rejoinder.

List for further consideration on 30.04.2024.

**IA/303(AHM)2024**

Ld. Counsel for the applicant has filed reply in CP(IB) 102 of 2023. The same is taken on record. In view of the same, IA 303 of 2024 stands disposed-off.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**